

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 20135/2022

LAXMI NARAIN PANDEY & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.109689/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.109690/2022-EXEMPTION FROM FILING O.T. and IA No.109686/2022-EXEMPTION FROM SURRENDERING WITHIN TIME

IA No. 116344/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 116343/2022 - MODIFICATION OF COURT ORDER)

Date : 26-08-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBER]

For Petitioner(s) Mr. Manoj K. Mishra, AOR
Mr. Prateek Som, Adv.
Mr. Alok Pandey, Adv.
Mr. Sudhir S. Rawat, Adv.
Mr. Onkar Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel appearing for the petitioners. As far as the petitioner no.2 is concerned, no ground is made out to grant time for surrender. He shall forthwith surrender and submit a surrender certificate within one week.

As regards the petitioner no.1, considering the documents annexed to the application and considering the fact that his present age is 85 years, six weeks' time is granted to petitioner no.1 to surrender and to file surrender certificate.

IA No.109686/2022 is disposed of.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR

